

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 121 of 2010 & IA No. 83 of 2011**

**Dated: 23<sup>rd</sup> August, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**In the matter of:**

<b>Shri Rama Shankar Awasthi &amp; Ors. ....</b>	<b>Appellant (s)</b>
<b>Versus</b>	
<b>U.P.E.R.C. &amp; Ors. ....</b>	<b>Respondent (s)</b>

Counsel for the Appellant (s)	: Ms. Sneha Venkataramani Mr. Anand K Ganesan
Counsel for the Respondent (s)	: Mr. Parag Tripathi, ASG Mr Pradeep Misra Mr. Daleep Kumar Dhayani & Mr. Anuj Bhandari for R 2 to 8. Mr. Kunal Verma for R-1

**ORDER**

Heard learned ASG on behalf of the Respondent Nos. 2 to 8 and also heard learned Counsel for the Appellant. Written submissions have been filed by all the parties.

**Judgment reserved.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**